

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, DELHI.

M.P. 549/89 - O.A. 2075/88.

Shri Baljor Singh V/s. Union of India & Another.

10.3.1989.

Applicant in person.

Respondents through Shri O.N. Moolri, Counsel.

The applicant has filed M.P. 549/89 making a  
prayer for withdrawal of O.A. 2075/88. The application  
is dismissed as withdrawal.

*kaushal kumar*  
(KAUSHAL KUMAR)  
MEMBER  
10.3.89.